

Location with District	Present position	NATIONAL HIGHWAYS NEAR CALCUTTA
15. Islampur (Sangli)	Rejection letter issued	251. SHRI NIREN GHOSH: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:
[6. Shirol (Kolhapur)	This is pending for consideration.	(a) whether the fly-over being built at the junction of three National Highways near Calcutta has suffered a depression;
17. Kagal (Kolhapur)	Rejection letter issued	Ob) if so, the cause of the depression; and
18. Nesari (Kolhapur)	Do.	(c) the amount of loss suffered thereby?
19. Hotgi (Sholapur)	This is pending for consideration.	THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) to
20. Shiravade (Satara)	This is pending for consideration.	(c) No fly-over is under construction near Calcutta, nor is one contemplated to be built during the Fourth Five-Year Plan period. Three road-rail overbridges are under construction at the junction of two National Highways near Calcutta. A short length (about 350 ft.) of an earthen embankment on the approach to one of these overbridges subsided in April 1966. The cause of this subsidence was the existence of a pocket of soft soil below the ground at this point. The approach embankments to the three over-bridges, which are about 9,000 ft. long, are standing undisturbed in the remaining length. As the earthwork on the embankments was still in progress, the subsidence was made good. The question of loss on account of the subsidence does not arise, as the required extra earthwork involved would, in any case, have been necessary even if the weak pocket had been discovered prior to the construction of the embankment.
21. Pusad (Yeotmal)	This is pending for consideration.	

FEDERAL ROAD TRANSPORT AUTHORITY

250. SHRI G. R. PATIL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Federal Road Transport Authority; and

(b) if so, the details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) There is no formal proposal on this question under consideration at present. However, the Minister of Transport and Shipping had stated in a speech at Calcutta that it may become necessary eventually to think of a Federal Road Transport Authority with a national policy and enhanced resources but owned and administered jointly with the States and possibly also the private sector and working in co-ordination with Railways and other forms of transport like inland water transport and coastal transport. All relevant material in this connection is being collected after which a decision will be taken on formulating a proposal for consideration.

(b) Does not arise.

MOTOR CAR LICENCE FEES

252. {SHRI UTTAMI SINGH DUGAL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether there is any proposal under Government's consideration to allow owners of motor cars to deposit their licence fees in post offices in Delhi; and